	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	496	2400410616.86	496	1681133095.14	60.36	0	772873496.96	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1031744699	1	1031744699	37.04	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4243609	1	4092057	0.15	0	151552	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	5	1221104	0	0	0.00	0	0	1221104	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	140223856	2	32751209	1.18	0	0	107472647	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	56542750.92	12	35316647	1.27	0	143392	21082711.92	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	334000	1	100000	0.00	0	0	234000	<u>Annexure 9</u>
	Total	521	3634720635.78	513	2785137707.1400 003	100.00	0	773168440.96	130010462.92	